

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 1st August, 2015

No.HC.VII-44/2015/ 3339 /A. In the interest of administration, Bhaskar Jyoti Pegu, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Sivasagar, is transferred as Lower Division Assistant (LDA), Office of the District and Sessions Judge, Kamrup, Amingaon, the post being created, vide Govt. letter No.JDJ.317/2011/42 dated 13.01.2014.

Shri Bhaskar Jyoti Pegu will join at his new place of posting immediately.

No.HC.VII-44/2015/ 3340 /A. In the interest of administration, Shri Gautam Sarma, Lower Division Assistant (LDA), Office of the Sub-Divisional Judicial Magistrate (M), Nazira, Sivasagar, is transferred as Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.

Shri Gautam Sarma will join at his new place of posting immediately.

(N.B. The seniority of Shri Bhaskar Jyoti Pegu will be decided by the District and Sessions Judge, Kamrup, Amingaon on the basis of his initial date of joining in the service and the seniority of Shri Gautam Sarma will be decided by the Chief Judicial Magistrate, Kamrup (M), Guwahati on the basis of his initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No.HC.VII- 44/2015/ 3341 - 3355 /A.

Dated 01.08.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Sivasagar. He is requested to release Shri Bhaskar Jyoti Pegu in order to enable him to join at his new place of posting immediately
4. The District and Sessions Judge, Kamrup, Amingaon.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati

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6. The Chief Judicial Magistrate, Sivasagar. He is requested to release Shri Gautam Sarma in order to enable him to join at his new place of posting immediately
7. The Chief Judicial Magistrate, Kamrup, Guwahati
8. The Joint Registrar (_____), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
14. Shri Bhaskar Jyoti Pegu, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Sivasagar
15. Shri Gautam Sarma, Lower Division Assistant (LDA), Office of the Sub-Divisional Judicial Magistrate (M), Nazira, Sivasagar

W.D. 18/11/15
REGISTRAR (VIGILANCE)

18/11/15